

SUPREME COURT OF INDIA
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Crl) No(s).1633/2008

(From the judgment and order dated 07/02/2008 in CRLM No. 53747/2007 of
The HIGH COURT OF PUNJAB & HARYANA AT CHANDIGARH)

MANJIT KUMAR DUA

Petitioner(s)

VERSUS

STATE OF PUNJAB

Respondent(s)

(With appln(s) for bail and exemption from filing O.T.)

Date: 10/03/2008 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE P.P. NAOLEKAR

HON'BLE MR. JUSTICE LOKESHWAR SINGH PANTA

For Petitioner(s) Mr. Rishi Malhotra,Adv.

For Respondent(s)

UPON hearing counsel the Court made the following
ORDER

Issue notice.

(Pardeep Kumar)
Court Master

(Neeru Bala Vij)
Court Master